व्यतीत कर सके; यदि नहीं, तो इसके क्या कारण हैं?

संसवीय कार्य श्रीर निर्माण तथा श्रावास मंत्री (श्री भ जम नारायण सिंह): (क) से (ग) झुगी झोंपड़ी उन्मलन याजना के श्रन्तगंत निर्धारित स्तर के स्रनुसार पुनर्वास कालोनियों भें दुबारा बसाये गये झुगी झौंपड़ी निवासियों के। श्रीचालय, स्नानगृह, विद्युत तथा जल श्रादि जैसी सुविधायें महैया करा दो गई हैं। मार्च, 1977 में दिल्ली की। श्रवाधिट पाकेटो में शेष बचे श्रन्धिवासियों के लिए भी उपयेक्त सुविधान श्रें सहित पुनर्वास सुविधायें देने का प्रस्ताव है।

Issue of allotment letters

623. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that D.D.A. have not issued allotment letters so far to persons who were successful in the draw for MIG houses in Block B, Trilokpur (Mayur Vihar) in spite of the fact that the draw was held many months ago; and
- (b) if so, what are the reasons for the delay and by when the allotment letters are expected to be issued to the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that in the draw of lots held on 14-7-1981, 70 MIG flats in Pocket II in Trilokpuri were allocated but that demand-cum-allotment letters in respect of these flats have not been issued.

(b) The delay is due to discrepancy in flat numbers and certain final finishing to be given to these flats. The DDA hopes to issue demand-cumallotment letters shortly.

Charter of demands submitted to NCERT by Federation of Association of Regional Colleges of Education

- 624. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government have received memorandum from the Federation of Association (B, C and D) of Regional Colleges of Education and their units in India about the settlement of the Charter of demands submitted to NCERT; and
- (b) what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDU-CATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) A charter of demands from the Federation has been received by NCERT. Some of the demands contained therein have already been met by the Council and the Federation has been so advised also. It has not been possible to take final decisions on the others as they involve policy considerations requiring consultation at different levels in the Council.

Expenditure earmarked for education

- 625. PROF. SANTOSH MITRA: Will the Minister of EDUCATION be pleased to state:
- (a) the percentage of planned expenditure earmarked for education in the various States during 1981-82; and
- (b) the manner in which the Central Government are trying to eradicate illiteracy in India?

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THE DEPUTY MINISTER IN THE
MINISTRIES OF RAILWAYS EDU-
CATION AND SOCIAL WELFARE
AND IN THE DEPARTMENT OF
PARLIAMENTARY AFFAIRS (SHRI
MALL!KARJUN): (a) The available
information regarding the percentage
of planned expenditure earmarked
for education in various States during
1981-82 is given in the enclosed state-
ment.

(b) The Government is trying to eradicate illiteracy in India through complementary programmes of Adult Education and Universalisation Elementary Education.

Statement

Expenditure on Education by various Staes in 1981-82

State Union

Territory

Percen-

tage of

Plan

3.13

Ex	pendi-
" tur	e ear-
mark	ted for
Ed	uca-
en e	tion.
1 2	3
1. Andhra Pradesh	6.93
2. Assam	14.83
3. Bihar	15.48
4. Gujarat	3.84
5. Haryana	9.62
6. Himachal Pradesh	4.61
7. Jammu & Kashmir	4.49
8. Karnataka	7.50
9. Kerala	10.84
10. Madhya Pradesh	4.90
11. Maharashtra	6.79
12. Manipur	3.81
13. Meghalaya	10.41
14. Nagaland	4.15
15. Orissa	7.67
16. Punjab	10.79
17. Rajasthan	13.23
18. Sikkim	8.28

19. Tamil Nadu

20. Tripura	7.75
21. Uttar Pradesh	6.45
22. West Bengal	11.03
Total (States)	7.77
23. A & N Islands	16.33
24. Arunachal Pradesh	5.06
25. Chandigarh	34.35
26. Dadra & Nagar Haveli	13.62
27. Delhi	18.00
28. Goa, Daman & Diu	18.37
29. Lakshadweep	12.53
30. Mizoram	6.13
31. Pondicherry	10.38
Total (Union Territories)	12,37

Grand Total: 7.94

Second Rajasthan Conference on T.B. and Chest diseases

626. SHRI PATTIAM RAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn about the revelation made by medical specialists at the second Rajasthan Conference on T.B. and Chest diseases held on 10 and 11 October, 1981 that every minute, one Indian dies of Tuberculosis taking the toll of over five lakh persons in a year; and
- (b) if so, what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE OF AND MINISTRY HEALTH FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) Tuberculosis and Chest Workers Con-Terence held at Sikar (Rajasthan) have emphasised the seriousness of the disease. No survey has been made to confirm the death toll as stated in the Conference. Government is, however, aware about the problem of tuberculosis in the country, and with a view to combat the disease, the Government have launched National Tuberculosis Control Programme.